



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,13th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
13	WA/74/2023 AT 10:30 AM	NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE
- FOR ORDERS -				
14	I.A.(Civil)/3912/2024 CAVT. NO.100120/24,N B/O in WA/14592/2024 WITH WA/14592/2024 (Filing Number)	THE STATE OF ASSAM AND 3 ORS Versus M/S CONSULTING ENGINEER (NG) AND 4 ORS THE STATE OF ASSAM AND 3 ORS Versus M/S CONSULTING ENGINEER (NG) AND 4 ORS	M KATAKY MITHUMONI KATAKY	MR R SINGHA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 13/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	WP(C)/6476/2023 B/O	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER M. ROBBANI	DY.S.G.I. SC, HEALTH
MOTION				
60	WP(C)/6622/2024 FIXED	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, FINANCE
61	WP(C)/6717/2024 B/O	DR JEUTI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR A KALITA MR. M MAHANTA MR N KALITA	SC, HIGHER EDU
62	WP(C)/6719/2024 B/O	SANJITA HAGJER Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS.	MR. B BARUAH MR U RONGPI	SC, N C HILLS
63	WP(C)/6720/2024 B/O	MALSUMA @ MALSOMA NAMPUJ Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS.	MR. B BARUAH MR U RONGPI	SC, N C HILLS
64	WP(C)/6721/2024 B/O	LALSUNGA NAMPUJ Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS.	MR. B BARUAH MR U RONGPI	SC, N C HILLS
65	WP(C)/6722/2024 B/O	BHABANI RISHI AND ANR. Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS.	MR. B BARUAH MR U RONGPI	SC, N C HILLS
66	WP(C)/6723/2024 B/O	NASIR CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS. (G)	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE SC, SSA
ADMISSION				
67	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC

WITH
[I.A.\(Civil\)/3851/2024](#)
in WP(C)/4721/2021

THE UNIVERSITY GRANTS COMMISSION, MR. A CHAMUAH MR K U AHMED
Versus
DR. MITALI SARMA AND 10 ORS

68	WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
69	WP(C)/7039/2022 FIXED	MANISHA BHOWMIK AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN (P-1,2) MR. S RAHMAN MD R ISLAM	SC, SEC. EDU.
70	WP(C)/2909/2023 FIXED	AMIYO KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
71	WP(C)/3761/2023 B/O	SWAPAN KR NATH AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, SEC. EDU.
72	WP(C)/4918/2023 WITH OFFICE NOTE, FIXED	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, SEC. EDU.

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
61	AB/3189/2024 WITH OFFICE NOTE, B/O	RITURAJ CHUTIA Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
MOTION				
62	AB/3256/2024 FIXED	MOTIUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	MR E AHMED (FOR INFORMANT) MISS R A CHOUDHURY (FOR INFORMANT) PP, ASSAM
63	AB/3300/2024 B/O	RIAJUL ABEDIN @ RIAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J M A CHOUDHURY MR. A B T HAQUE L P BORAH	PP, ASSAM
BAIL HEARING (BA)				
64	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM
65	Bail Appln./3535/2024 FIXED	JAYNOB KHATUN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
66	Bail Appln./3681/2024 BY SLIP	NUR ASHRAFUL AHMED Versus THE STATE OF ASSAM	MR A KAKOTI J PEGU	PP, ASSAM
BAIL HEARING				
67	AB/2511/2024 FIXED	IMRAN @ IMRAN DEWAN @ DHAN Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
68	AB/2542/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MS B CHOUDHURY PP, ASSAM
69	AB/3056/2024 BY SLIP	SRI AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR M HOQUE	PP, ASSAM

70	AB/3059/2024 WITH CASE RECORD(SCANNED COPY), BY SLIP	NABAB ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
71	AB/3140/2024 WITH CASE RECORD(SCANNED COPY), BY SLIP	BADHRUDH JAMAN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM

ORDERS

72	Bail Appln./2835/2024 WITH CASE RECORD(SCANNED COPY), BY SLIP	ASHROF ALI @ KHUN Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
73	Bail Appln./3610/2024 BY SLIP	MUKESH AGARWAL Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MR A SHARMA	SC, CBI

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	WP(C)/5118/2024 FIXED	UTTARAN SOCIAL WELFARE SOCIETY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. K BHATTACHARJEE(R-3) MRS S R DAS(R-3) MR P K KALITA(R-3) SC, GMC
ORDERS				
42	Cont.Cas(C)/531/2015 FIXED	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
43	I.A.(Civil)/3880/2024 IN WP(C) 210/2024 (D/O), B/O in WP(C)/210/2024	OIL AND NATURAL GAS CORP LTD AND 4 ORS Versus M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR	MS N K DEVI MR N ANIX SINGH MS. PADMINI BARUA SC, ONGC	MR K P PATHAK

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 AM

THE HONOURABLE DIVISION BENCH-II AND THE SINGLE BENCH OF HONOURABLE MR. JUSTICE KARDAK ETE WILL SIT AFTER RISING OF THIS BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/1966/2018 AT 10:30 A.M.	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION.(R2) SC, F.T (R3TO5)
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6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
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23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
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25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
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28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
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32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024
34)	MR. T ISLAM	12-12-2024	To	31-01-2025
35)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,13th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/6726/2024 B/O	HANA RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MS A HUSSAIN MR. M I HUDA S AHMED	GA, ASSAM
ADMISSION				
48	WP(C)/4938/2024 WITH LCR, FIXED	ARAJ KHAN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 13/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
61	WP(C)/4407/2023 FIXED, PERSONAL APPEARANCE	JANMAJIT DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
62	WITH WP(C)/4268/2023	RATAN LAL NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
62	Crl.Pet./435/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	GAUTAM ROY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
BAIL HEARING (BA)				
63	Bail Appln./3721/2024 B/O	JAMURUDDIN Versus THE STATE OF ASSAM,	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
ORDERS				
64	I.A.(Crl.)/347/2021 BA 1161/2021(D/O), WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-II AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
41	I.A.(Civil)/3843/2024 B/O in WP(C)/5237/2024	GOLAM HUSSAIN LASKAR AND ANR Versus THE CHARIMAN NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPEMT LTD AND ORS A	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI SC, NHIDC SC, REVENUE
	WITH WP(C)/5237/2024	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/3516/2024 in WP(C)/5237/2024	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
ORDERS				
42	I.A.(Civil)/3892/2024 B/O in WP(C)/4066/2023	THE SECRETARY CUM PROVIDENT FUND COMMISSIONER Versus THE STATE OF THE STATE OF ASSAM AND 3 ORS ASSAM AND 3 ORS	G. GOSWAMI	GA, ASSAM
	WITH WP(C)/4066/2023	PALLORBUND TEA LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	MR. N C DAS (R-2,3,4) GA, ASSAM MR. A DAS (R-2,3,4) MS. M DEVI (R-2,3,4) MR. K KAKATI (R-2,3,4)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
47	I.A.(CrI.)/1167/2024 Bail Appln./ 3470/2024 (D/O), FIXED in Bail Appln./3470/2024	TAPAN BORA ALIAS TARKIK BORA Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
48	I.A.(Civil)/3903/2024 B/O in CRP(IO)/406/2024 WITH CRP(IO)/406/2024	M/S MAEYES PRIVATE LIMITED AND 2 ORS Versus DR. AMRIT KUMAR BARUAH DR. AMRIT KUMAR BARUAH Versus M/S MAEYES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	MR N N UPADHYAYA MR. B D KONWAR SR. ADV. (R1-R3) MRS J M KONWAR (R1-R3) MR J SINGH (R1-R3) MS M ZOMUANPUII (R1-R3) MR P DOLEY (R1-R3) MS S JAIN (R1-R3)

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34)	MR. T ISLAM	12-12-2024	To	31-01-2025
35)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Friday,13th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
22	AB/1038/2024 FIXED	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR. N J DUTTA MR W R MEDHI(NAYAN JYOTI DEKA (I/O)) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
7	Bail Appln./3015/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ZABEL HUSSAIN @ JABEL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
8	Bail Appln./3640/2024 WITH CASE RECORD (SCANNED COPY), FIXED	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

45	Crl.Rev.P./492/2024 FIXED	MD. MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
56	WP(C)/3482/2022 AT 10:30 AM	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR K TALUKDAR MR P K BASU MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY
ADMISSION				
57	WP(C)/2941/2021 FIXED	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI MR. P N GOSWAMI
	WITH I.A.(Civil)/1095/2021 in WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. Versus SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL
	WITH I.A.(Civil)/1150/2021 in WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
58	WP(C)/856/2021	SHREE KHATUWALA RE ROLLING MILLS PVT LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI
	WITH WP(C)/863/2021	M/S SHREE SHYAM STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI
60	WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI

WITH
[I.A.\(Civil\)/1099/2021](#)
in WP(C)/1079/2021

ASSAM POWER DISTRIBUTION COMPANY SC, APDCL
LIMITED (APDCL) AND 7 ORS.

GA, ASSAM
MR D K MISHRA
MR. M MORE

Versus

NEW TECH STEEL AND ALLOYS PVT. LTD.
AND ANR.

61 **WITH**
[WP\(C\)/2942/2021](#)

M/S BDS STEEL
Versus
ASSAM POWER DISTRIBUTION CO. LTD
AND 4 ORS

DR. ASHOK SARAF
MR. S K KEJRIWAL
MS. S KEJRIWAL
MR P BARUAH
MR. P DAS
MR. N N DUTTA

SC, APDCL
MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
53	I.A.(Civil)/3170/2024 in MACApp./138/2020 (D/O), FIXED in MACApp./138/2020 WITH I.A.(Civil)/2824/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus JESMINA KHATUN AND 4 ORS JESMINA KHATUN AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR	MR. R C PAUL MR. F A HASSAN	MR. F A HASSAN MR. R C PAUL

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